## COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 187 OF 2017

# Dated: 7<sup>th</sup> December, 2017

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Green Energy Association Vs. Maharashtra Electricity Regul	atory	/ Commission & Ors.		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Neha Garg		
Counsel for the Respondent(s)	:	Mr. Vivek Mathur <i>h/f</i> Mr. Buddy A. Rai	athur . Buddy A. Ranganadhan for R-1	
		Ms. Ananaya Sachdeva <i>h/f</i> Ms. Nikita Chouk	se for R	-2

## ORDER

List the matter on 22.01.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/tpd